

OFFICE OF
THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE
DAKSHIN DINAJPUR DISTRICT JUDICIARY
- CUM -

THE DISTRICT JUDGE, DAKSHIN DINAJPUR
DISTRICT COURT COMPLEX, P.O. BALURGHAT
DIST. DAKSHIN DINAJPUR, WEST BENGAL, PIN 733101

ENGLISH DEPARTMENT

No. 55/DRC-G

Date: 19.03.2020

From : The Chairman, District Recruitment Committee,
Dakshin Dinajpur District Judiciary
cum
The District Judge,
Dakshin Dinajpur at Balurghat

To : The Registrar (Listing),
Appellate Side,
High Court at Calcutta

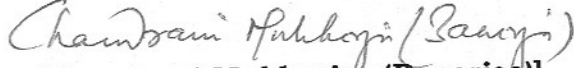
Sub : Request for display of a Resolution in connection with Recruitment
of Staff for 2019-20 in Dakshin Dinajpur District Judiciary in the
official website of Hon'ble High Court at Calcutta

Sir,

In attaching herewith, the **Resolution No.17/2019** dated **19.03.2020** regarding Recruitment of Staff in Dakshin Dinajpur District Judiciary in 2019-20, I am to request you to make necessary arrangement for displaying the same in the appropriate section of the official website of Hon'ble High Court at Calcutta as early as possible.

With regards,

Yours faithfully,


[Chandrani Mukherjee (Banerjee)]
Chairman,
District Recruitment Committee,
Dakshin Dinajpur District Judiciary
-cum-
District Judge,
Dakshin Dinajpur at Balurghat

Encl. As stated. 01 (ONE) sheet

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Resolution No. 17/2019

Date: 19.03.2020

MINUTES

OF

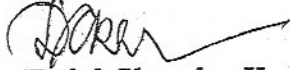
THE MEETING OF THE DISTRICT RECRUITMENT COMMITTEE FOR DAKSHIN DINAJPUR DISTRICT JUDICIARY HELD ON 19.03.2020 AT 05:00PM IN THE CHAMBER OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR TO DISCUSS ELABORATELY AND METICULOUSLY OVER THE RECRUITMENT PROCESS OF STAFF IN DIFFERENT CADRES IN DAKSHIN DINAJPUR DISTRICT JUDICIARY FOR 2019-20 IN VIEW OF THE DIRECTION OF THE HON'BLE HIGH COURT AT CALCUTTA RECEIVED TIME TO TIME.

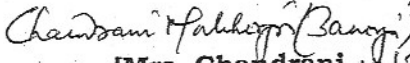
Attended by:

- Mrs. Chandrani Mukherjee (Banerjee), Chairman, District Recruitment Committee, cum District Judge, Dakshin Dinajpur at Balurghat
- Mr. Dulal Chandra Kar Member, D.R.C. cum A.D.J, Special Court, Balurghat, Dakshin Dinajpur
- Mr. Subhra Som Ghosal, Member, D.R.C. cum Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat

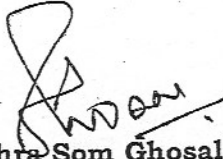
AGENDA: Postponement of the ongoing interview of candidates for the post of Mali on and 20.03.2020 due to Coronavirus (COVID-19) Pandemic.

Discussion: As per the direction from the Registrar General, High Court, Calcutta through mobile and due to the Coronavirus (COVID-19) pandemic and discussion amongst the members of the DRC thoroughly, it is unanimously resolved that the ongoing interview of the candidates for the post of Mali is postponed until further order. The process will resume after the review of the present scenario and instructions from the Hon'ble High Court, Calcutta in due course of time.


(Dulal Chandra Kar)
Member, D.R.C.
cum
A.D.J, Special Court,
Balurghat, D/Dinajpur


[Mrs. Chandrani Mukherjee (Banerjee)]
Chairman,
District Recruitment
Committee,
-cum-

District Judge,
Dakshin Dinajpur at Balurghat


(Subhra Som Ghosal)
Member, D.R.C.
cum
Chief Judicial Magistrate
D/Dinajpur at Balurghat